

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs
LOK SABHA
UNSTARRED QUESTION NO. 3284
TO BE ANSWERED ON 09.08.2023

MODIFICATION IN STANDARDS

3284. SHRI G.M. SIDDESHWAR:

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Ministry has any past precedent, where the Department of Consumer Affairs superseding the technical committee such as CHD 01 of the Bureau of Indian Standards (BIS) directed changes/modifications in standards of chemicals or any products; and
- (b) if so, the details thereof?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री अश्विनी कुमार चौबे)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b) : The work of setting up standards is undertaken by the Bureau of Indian Standards (BIS) through its technical committee(s). The process of setting up standards is an evolving exercise based on quality considerations, technical processes and other specific requirements. In order to address the concerns of stakeholders, detailed and wide stakeholder consultations are conducted and the recommendations of the said meetings are considered by BIS. BIS technical committees independently considers the inputs received from the stakeholders concerned for either bringing out modifications in the standards; or for continuing with the existing standard for the product concerned.
